

THE SECOND SCHEDULE

(See section 476)

FORM No. 31

NOTICE OF COMMITMENT BY MAGISTRATE TO PUBLIC PROSECUTOR

(See section 209)

The Magistrate of _____ hereby gives notice that he has committed one _____ for trial at the next Sessions; and the Magistrate hereby instructs the Public Prosecutor to conduct the prosecution of the said case.

The charge against the accused is that, _____ etc. (*state the offence as in the charge*)

Dated, this _____ day of _____, 19____ .
(*Seal of the Court*) _____ (Signature)